

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 398 of 2018

IN THE MATTER OF:

Rajeev Kumar Sharma

...Appellant

Vs

Registrar of Companies, NCT of Delhi & Haryana

....Respondent

Present:

For Appellant: None

For Respondent:

ORDER

03.12.2018: On 28th November, 2018, when the matter was taken up nobody appeared for the Appellant, therefore, appeal was ordered to be listed as 'fresh case' for today.

Today, inspite of repeated calls nobody appears for the Appellant. It is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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